

MR. CHAIRMAN: Please, this is not a discussion on frequency of flights from different places.

Bhubaneswar Airport as International Airport

*145. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has any plan to declare Bhubaneswar Airport as an International Airport;

(b) when would the new airport of Bhubaneswar start operating; and

(c) whether Government would consider to name the Airport as Madhusudan Das Airport?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) Yes, Sir.

(b) A new Domestic Terminal has been constructed at Bhubaneswar Airport and inaugurated on 05th March, 2013.

(c) The airport has already been named after Biju Patnaik in the year 1998 following the laid down procedures.

SHRI RAMA CHANDRA KHUNTIA: Sir, in reply to part (a) of the question, the hon. Minister has said, "Yes, Sir." Sir, on the question of declaring Bhubaneswar Airport as an international airport, in 20th century, the answer was, "Yes". Now, in the 21st century, in 2013, it is also, "Yes". Sir, Bhubaneswar in Odisha is a tourist place and many important tourist places are there like Puri, Konark, Budhdhist place, Peace Pagodas and Simlipal. Will the Government consider declaring Bhubaneswar as an international airport and providing international air connection from Bangkok, Singapore, Indonesia, Malaysia, Dubai and Rangoon in a specific time-frame?

SHRI AJIT SINGH: Sir, a terminal was inaugurated only on 5th of this month at Bhubaneswar. The Government has plans to make it an international airport. It may take a few more months before all the facilities are available.

SHRI RAMA CHANDRA KHUNTIA: Will the Government also consider, for the development of Jharsuguda Airport, an ATR flight connection to Koraput, Jharsuguda and Rourkela?

SHRI AJIT SINGH: Sir, regarding Jharsuguda Airport, the Airports Authority of India has taken up the matter. We need some more land from the Government, which they have promised they will give us very soon. The Airports Authority is working on that.

SHRI BAISHNAB PARIDA: Sir, I wanted to ask the same question as was asked by Shri Khuntia regarding Jharsuguda to develop it as an airport because it is situated in western Odisha and Jharsuguda is an industrial hub and a lot of tourist facilities are there. So, I also request the hon. Minister to open that airport as soon as possible. The State Government has already declared that they will provide the necessary space as soon as possible.

SHRI AJIT SINGH: Sir, the Airports Authority has already taken up that work.

SHRI SHASHI BHUSAN BEHERA: Sir, my question is also the same as the earlier question. Whether the Government has any plan to have a second airport, it may be Jharsuguda or any other place, and whether any survey has been done to have a second airport in the Western Odisha because it will cater to the needs of people of more than eight Districts, who are still depending on Raipur and Ranchi. It will be very helpful if a second airport comes up.

SHRI AJIT SINGH: Sir, Jharsuguda is already being taken up by Airports Authority of India and the State Government has already said that it will give whatever land is required. It shall be completed soon. I think, as you rightly pointed out, the general aviation has a lot of prospect for that Airport.

श्री महेन्द्र सिंह माहरा : माननीय सभापति जी, 1960 में भारत सरकार ने सामरिक दृष्टिकोण के कारण उत्तराखंड में तीन जनपदों का निर्माण किया था और उनकी स्थापना हुई थी, जिनके नाम हैं - उत्तरकाशी, पिथौरागढ़ और चमोली। उसके बाद 1990 में तीनों जनपदों में हवाई पट्टियां बन चुकी थीं और अभी as it is हैं। मैं आपके माध्यम से माननीय मंत्री जी से पूछना चाहता हूं कि अभी तक उनमें हवाई उड़ान शुरू न करने का क्या कारण है? ये तीनों जनपद सामरिक दृष्टिकोण से बहुत important हैं। एक ओर तिब्बत की सीमा लगी है, जहां रेल पहुंच चुकी है और हमारे यहां गाड़ी-घोड़ा भी नहीं है, तो दूसरी ओर नेपाल 10 किलोमीटर की दूरी पर

है। हमारे जनपद ऐसी सामरिक स्थिति में हैं। सरकार ने इसी दूरदर्शिता से 1960 में वहां अलग जनपदों का निर्माण किया था। क्या माननीय मंत्री जी बताएंगे कि 1990 में निर्माण हो चुकी जो हवाई पट्टियां हैं, वहां से वे निकट भविष्य में हवाई जहाज की उड़ानें शुरू करेंगे? यदि करेंगे, तो कब तक?

SHRI AJIT SINGH: At present, the Government has no plans with regard to these 3 airstrips, which the hon. Members has mentioned. As soon as I get more details as to what is happening there, whether there are any long-term plans, and, what the State Government is planning to do, I will get back to the hon. Member.

दिल्ली में गरीबी की रेखा से नीचे जीवन-यापन करने वाले परिवार

*146. श्री रामविलास पासवान: क्या आवास और शहरी गरीबी उपशमन मंत्री यह बताने की कृपा करेंगे कि:

(क) दिल्ली में कुल कितने परिवार गरीबी की रेखा से नीचे जीवन यापन कर रहे हैं;

(ख) गरीबी की रेखा से नीचे जीवन यापन किए जाने की परिभाषा क्या है;

(ग) क्या यह सच है कि दूसरे राज्यों से आ रहे गरीब लोगों को 'बीपीएल कार्ड' प्राप्त करने में काफी कठिनाई होती है; और

(घ) यदि हां, तो सरकार इस संबंध में क्या कार्रवाई कर रही है?

आवास और शहरी गरीबी उपशमन मंत्री (श्री अजय माकन) : (क) से (घ) एक विवरण सभा पटल पर रख दिया गया है।

विवरण

(क) और (ख) गरीबी की रेखा से नीचे (बीपीएल) के परिवारों को अभिज्ञात करने तथा बीपीएल कार्ड जारी करने का उत्तरदायित्व राज्य/केन्द्र शासित सरकारों का है। राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार द्वारा दी गई सूचना के अनुसार गरीबी की रेखा से नीचे के परिवारों को 3,64,717 राशन कार्ड जारी किए गए हैं।

(ग) और (घ) राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार द्वारा दी गई सूचना के अनुसार राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार को ऐसा कोई मामला प्राप्त नहीं हुआ है। राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार ने वर्ष 2007 में और 2008-09 में बीपीएल राशन कार्डों के नवीकरण के लिए कार्य प्रारंभ किया था। इस अवधि के दौरान दिल्ली सरकार ने उन सभी लोगों, जिन्होंने निर्धारित अवधि के भीतर अपने आवेदन पत्र प्रस्तुत किए थे और जो पात्र होने के साथ-साथ तथा अपेक्षाओं को पूरा करते थे, को बीपीएल कार्ड जारी कर दिए थे।